

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.528/2001

Friday this the 22nd day of June, 2001

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

1. The All India Station Masters' Association,
(Regd.No.1359, New Delhi)
South Zone, Palghat Division,
represented by its Secretary
Sri C.M.Radhakrishnan,
S/o C.Madhavan Nair,
Sree Sailam, Kakkanni,
Dhoni PO, Palghat.9.
2. K.Sreedharan, S/o N.S.Krishnan,
Assistant Station Master,
Ettimadai R.S. & P.O.
Residing at No.19/1 Rangaswamy Nagar,
Kovai Pudur, Coimbatore.
3. Raghuraman K.Nair,
S/o K.Ramanathan Nair,
Assistant Station Master,
Karur R.S. & P.O.
Residing at No.49-A
Railway Colony,
Karur Railway Junction,
Karur District,Chennai.Applicants

(By Advocate Mr. TCG Swamy)
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1. Union of India represented by the
Secretary to the Govt. of India,
Ministry of Railway,s
Rail Bhavan,
New Delhi.
2. The General Manager,
Southern Railway, Head Quarters Officer,
Park Town PO, Chennai.3.
3. The Divisional Railway Manager,
Southern Railway, Palghat Division,
Palghat.
4. The Senior Divisional Personnel Officer,
Southern Railway,
Palghat Division,
Palghat.Respondents

(By Advocate Mr. KV Sachidanandan (rep.))

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The application having been heard on 22.6.2001, the tribunal on the same day delivered the following:

O R D E R
HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The first applicant is the All India Station Masters' Association, Palghat Division represented by its Secretary C.M.Radhakrishnan and applicants 2 & 3 are Assistant Station Masters in the grade Rs.4500-7000. They are aggrieved by the inaction on their request for filling up of the post in the higher grade. Applicants have filed this application jointly for a direction to the respondents to fill up the promotion vacancies in the category of Station Master Gr.III in the scale Rs.5000-8000 by considering the applicants and promoting them either on regular or adhoc basis as the case may be.

2. When the application came up for hearing on admission, the counsel for applicants stated that it would be sufficient if the first applicant is permitted to make a specific representation in regard to the grievances of not filling up the posts in the grade Rs.5000-8000 to the third respondent and the third respondent is directed to consider the representation and dispose it of within a reasonable time. Learned counsel appearing for the respondents has no objection in the matter being disposed of accordingly.

3. In the light of the submission on the learned counsel on either side, the application is disposed of permitting the first applicant to submit a

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representation in regard to the grievances of the Assistant Station Masters in the scale Rs.4500-7000 regarding non-filling up of the vacancies in the grade of Station Master Gr.III in the scale Rs.5000-8000 to the third respondent within two weeks and directing the third respondent that if such a representation is received, the same shall be considered in the light of the rules and the Railway Board Instructions in the matter and to give the first applicant an appropriate reply within a period of two months from the date of receipt of the representation. No costs.

Dated the 22nd day of June, 2001



T.N.T. NAYAR
ADMINISTRATIVE MEMBER

(s)



A.V. HARIDASAN
VICE CHAIRMAN